

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA no. 378 of 2013**

Dated : 1st October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with
Ms. Anshu Malik for R.1
Mr. Raj Kumar Mehta
Mr. Elangbam for R.2

ORDER

We have heard Mr. R.K. Mehta, the learned counsel appearing for the impleaded party and he has filed his Written Submissions.

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant seeks some time to get instructions.

Post the matter for further hearing on **17.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**